

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-205
IB-665/ND/2020

IN THE MATTER OF:
Dheradun Highway Project Limited

....Applicant

SECTION
U/s 10 IBC Code, 2016

Order delivered on 31.07.2020

CORAM:
SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

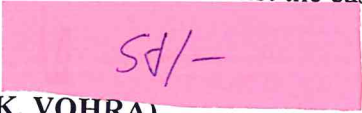
SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Apoorv Agarwal, Aashna Bhargava, Mr. Rachit Ranajan
For the Respondent :

ORDER

List the case on 21.08.2020.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)